

- (viii) Holding of exhibitions, conference and seminars, poster competitions, photo competitions on various themes of literacy.
- (ix) Arranging competitions on books for neo-literates.
- (x) Publication of success stories in newspapers, bulletins, periodicals magazines etc.
- (xi) Printing of ILY logo on things of common use for wide publicity of ILY.
- (xii) Televising films on literacy.

No specific allocation has been made for ILY, but allocations under the existing schemes aimed at eradication of illiteracy are being appropriately made use of.

Misuse of Money Given for Preservation of Forests in Bihar

2058. SHRI DASAI CHOWDHARY: Will the PRIME MINISTER be pleased to state:

(a) the allocation to Bihar for environment and preservation of forests for the last three years;

(b) whether whole of the money was used for this purpose; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) The allocation for Bihar for environment and preservation of forests is as follows:-

(Rs. in crores)

<i>Year</i>	<i>Amount allocated by the centre</i>	<i>Amount allocated in the State Plan</i>
1987-88	40.95	10.76
1988-89	55.64	15.28
1989-90	54.11	18.80

(b) and (c). There was some shortfall in utilisation owing to overall resource position of the State.

[English]

Code of Conduct for Tourists to Prevent Environmental Pollution

2059. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to lay

down code of conduct and ethics for tourists to prevent environmental pollution;

(b) if so, the details thereof; and

(c) when a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION:

TATION (SHRIMATI MANEKA GANDHI): (a) to (c). Formal Code of Conduct and ethics in this regard have not been laid down. However, campaigns have been launched to create awareness and motivation for prevention of environmental pollution in tourist sites.

Environmental guidelines have been prepared for tourism in beach areas and Tiger Reserves. A Working Group has also been set up to evolve detailed environmental guidelines for tourism.

Reservation in promotion for Physically Handicapped Employees

2060. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to provide reservation in promotion for physically handicapped employees; and

(b) if so, the details in this regard?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). Yes, Sir. Government have issued instructions introducing reservation for the physically handicapped, in promotions made within Group 'D', from Group 'D' to Group 'C' and within Group 'C' against vacancies in Central Govt. jobs that are identified as suitable for being filled by the physically handicapped. A copy of the order issued is enclosed as annexure.

ANNEXURE

No 36035/8/89-Estt. (SCT)

Government of India

Ministry of Personnel, P.G. & Pensions
(Department of Personnel & Training)

New Delhi, the 20th November, 1989

Office Memorandum

Subject: Reservation for the physically handicapped in posts filled by promotion.

.....

The undersigned is directed to say that

the Government has under consideration a proposal to introduce reservation in favour of the physically handicapped persons in posts filled by promotion. The matter has been examined and it has now been decided that when promotions are being made:

(i) Within Group 'D', (ii) From Group 'D' to Group 'C' and (iii) within Group 'C' reservation will be provided for the three categories of the physically handicapped persons namely, the visually handicapped, the hearing handicapped and the orthopaedically handicapped.

The applicability of the reservation, will, however, be limited to the promotions being made to those posts that are identified as being capable of being filled/held by the appropriate category of physically handicapped.

2. Each of the three categories of the physically handicapped persons will be allowed reservation at one percent each. Though the reservations will be effective only in those posts that are identified as being capable of being held by the appropriate category of the physically handicapped persons, the number of vacancies that will be reserved for the physically handicapped persons when promotions are being made to such identified posts will be computed by taking into account the total number of vacancies that arise for being filled by promotion in a recruitment year both in the non-identified as well as identified posts. If the appropriate category of the physically handicapped persons are not available in the feeder grade from which promotion is being made to the next higher grade of the identified posts then an inter-se exchange will be permitted subject to the condition that:

(i) the post to which promotion is to be made is one that can be held by the category of the physically handicapped persons available in the